

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1034 OF 2024**

IN THE MATTER OF:

K Sanjeev Dogra

...PETITIONER

VERSUS

State of Himachal Pradesh

...RESPONDENT

MEMO OF PARTIES

K Sanjeev Dogra

Director Youth Voice Foundation
410 Defence Colony
PO Jandwal
Pathankot- 145001 (PB)
Phone: 7051986506

.....PETITIONER

VERSUS

1. STATE OF HIMACHAL PRADESH

Through Principal Secretary, Environment, Forest and Climate Change
Paryavaran Bhawan, Near US Club, Shimla
Himachal Pradesh-171001.
Email: misofficer-dest@hp.gov.in

.....(RESPONDENT NO. 1)

2. DIRECTOR, MINING AND GEOLOGY

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Bhrata Sadan, SDA Complex,
Kasumpti, Shimla-171009, Himachal Pradesh
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.....(RESPONDENT NO. 2)

3. DISTRICT MAGISTRATE, KANGRA

Office of the Divisional Commissioner,
Kangra Division at Dharamshala,
District Kangra, Himachal Pradesh 176001,
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.....(RESPONDENT NO. 3)

4. HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD

Him Parivesh, Phase-III,
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.....(RESPONDENT NO. 4)